

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**ORDER**

Dated Guwahati the 5<sup>th</sup> of February, 2024

**No. HC.XLV/330(PART)/2019/ 94 /PM&P** ### The following persons, are hereby temporarily engaged for the Supreme Court monitored project "Translation of judgments from English to Assamese", at an honorarium of INR 100 per translated page, subject to accuracy of the translated judgment and fulfilment of satisfactory requirements:

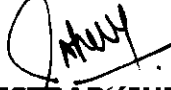
Sl. No.	Name of Advocates
1	BITABI MAHANTA
2	MONMI BORAH
3	PROBIN HAZARIKA
4	INDUPRAVA KRISHNATRAIYA
5	SWARNALI BROHMO CHOUDHURY
6	KARUNA PATIR
7	RAJITA SARMA
8	MANABENDRA KALITA
9	MITHUPRIYA BORA
10	MONALISA DEKA
11	SAYEDA ZAFIRA HAYAT
12	HANNANUL AHMED
13	KHAGENDRA KALITA

The High Court reserves the right to discontinue the services of any selected candidates during the period of temporary engagement without assigning any reason thereof.

By order,  
Sd/- Subhrangsu Dhar  
**Registrar (Judicial)**

**Memo No. HC.XLV/330 (PART)/2019/ 94A/PM&P, Dated 05 /02/ 2024.**

1. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for his Lordship's kind information.
2. The Joint Registrar (PM&P)/CPC, Gauhati High Court, Guwahati, for information.
3. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the notification in the official website of the Gauhati High Court, Guwahati.
4. P.S to Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
5. P.S. to Hon'ble Mr. Justice Robin Phukan, Judge, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
6. P.S. to Hon'ble Mr. Justice Kardak Ete, Judge, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
7. C.A. to the Registrar General, Gauhati High Court, Guwahati.
8. The candidates concerned.

  
03.02.2024  
**REGISTRAR (JUDICIAL)**